

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.16
C.A.(CAA)No.22/BB/2021

IN THE MATTER OF:

M/s. SPML Infrastructure Ltd. ... Petitioner
v.

Order Under Section 230-232 of the Companies Act, 2013

Order delivered on 31.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Rahul Agarwal, PCS

ORDER

Heard Shri Rahul Agarwal, learned PCS for the Petitioner, through Video Conference. Post the case on **04.09.2021**.



(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

31.07.2021
Shruthi